

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

OA No. 62/683/2021

This the 23rd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Nissar Ahmad Rather (Aged: 36 years), S/o Ali Mohammad Rather, R/o Kursoo, Padhshahibagh, District Srinagar-190010.

.....Applicant

(Advocate:-Mr. Shahbaz Sikandar)

Versus

1. Union Territory of Jammu and Kashmir through the Secretary to Government, Revenue Department, Civil Secretariat, Jammu/Srinagar,180001.
2. Financial Commissioner (Revenue), J&K, Jammu/Srinagar-180004.
3. Deputy Commissioner, Srinagar-190010.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

The applicant is aggrieved of the inaction of the respondents of not considering him for promotion to the post of Patwari.

2. Learned counsel for the applicant submits that the applicant would be satisfied, if a direction is issued to the respondents to treat the O.A. as representation preferred by the applicant and consider his case for promotion to the post of Patwari.
3. We have heard Mr. Shahbaz Sikandar, learned counsel for the applicant and Mr. Rajesh Thappa, learned D.A.G. for the respondents and perused the record.

4. Looking to the limited prayer made by the learned counsel for the applicant, we dispose of the O.A. with direction to the respondents to treat the O.A. as representation preferred by the applicant and consider the case of the applicant for promotion to the post of Patwari, in accordance with rules and regulations, provided he is eligible and he does not suffer from any impediment or disqualification and is eligible to be considered for promotion.



5. It is made clear that we have not entered into the merits of the case.

6. There shall be no orders as to cost.

(DINESH SHARMA)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)